

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No.10135/2019

(Arising out of impugned final judgment and order dated 21-05-2019 in A482 No.20278/2019 passed by the High Court of Judicature at Allahabad)

ANWAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)

Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 In view of the letter circulated by the learned counsel on behalf of the petitioners, list the Special Leave Petition after three weeks.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master